Bhubaneshwar, Hyderabad, Mumbai, Delhi and Raipur airport were awarded under UDAN version 3 on 25.01.2019.

(b) With repeal of the Air Corporation Act in March 1994, the Indian airline industry was deregulated. Airlines are free to induct capacity with any aircraft type, free to select whatever markets and network they wish to service and operate. Further, Government has laid down Route Dispersal Guidelines with a view to achieve better air transport services of different regions of the country. It is therefore, up to the airlines to provide air services to specific places depending upon the traffic demand and commercial viability. As such, the airlines are free to operate anywhere in the country subject to compliance of Route Dispersal Guidelines issued by Government. However, under UDAN-3, route connecting Delhi and Jharsuguda has been awarded to a schedule airline and the airline will commence the operations as per terms of agreement under UDAN.

Plan to bring another version of UDAN scheme

†1106. DR. KIRODI LAL MEENA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Government encouraged by the success of UDAN scheme (Ude Desh Ka Aam Naagrik) is planning to bring forth another version of this scheme;

(b) if so, the details thereof;

(c) whether it is also a fact that the States will now have an option to grant subsidy for international flights in regions where such services are scarce but huge possibility of a large market for such services have emerged; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) to (d) The Ministry of Civil Aviation has recently launched UDAN-International, after extensive consultation with the stakeholders for the Government of Assam. However, this template would be applicable for other States too and whenever Ministry of Civil Aviation receive the proposals, subsequent bidding may be conducted or the State Governments can go ahead on its own, with this template. UDAN-International is the State Government led mechanism where financial support is provided by the State Government concerned. The Government of Assam

[†]Original notice of the question was received in Hindi.

has agreed to provide Viability Gap Funding (VGF) to the Selected Airline Operators (SAO) under UDAN International.

Regulation of Air Traffic Controller by DGCA

1107. DR. SASIKALA PUSHPA RAMASWAMY: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that regulation of Air Traffic Controller has been taken over by the Directorate General of Civil Aviation (DGCA) from Airports Authority of India (AAI);

(b) if so, the details thereof; and

(c) the reasons for transfer of Air Traffic Controller regulation from AAI to DGCA?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) to (c) Yes, Sir. The audit team of the International Civil Aviation Organisation under its 'Universal Safety Oversight Audit Programme - Continuous Monitoring Approach' conducted audit of the Indian Civil Aviation from 6th to 16th November, 2016, and observed lack of oversight on Air Traffic Controllers of the Airports Authority of India by the Directorate General of Civil Aviation (DGCA). The shortcoming has been overcome by assigning the task of overseeing the regulatory and safety functions to the DGCA.

New FDI e-commerce policy

1108. SHRIMATI SAROJINI HEMBRAM: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government has placed any restriction on foreign investments in e-commerce sector keeping in view the interests of small traders and shopkeepers;

(b) if so, the details thereof;

(c) whether Government has formulated any new policy for the e-commerce firms pertaining to the sale of their products; and

(d) if so, the details thereof and its benefits to the domestic retailers?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI C.R. CHAUDHARY): (a) and (b) As per extant Foreign Direct Investment (FDI) policy, FDI up to 100% is permitted under automatic route in companies engaged in